

(d) whether the technical mission has since been constituted;

(e) if the answer to part (d) above be in the affirmative, whether they have gone into the problems entrusted to them; and

(f) by what time the factory is likely to be established and to go into production?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) There is already an iron and steel factory in Mysore and there are no proposals to establish another factory in this area.

(b) to (f). Do not arise.

#### RESERVATION OF Dhoties AND Sarees FOR HANDLOOM INDUSTRY

**\*10. Pandit Munishwar Datt Upadhyay:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the proposal of 40 per cent. of manufacture of *Dhoties* and *Sarees* to be allotted to handlooms is based on the production in any particular year or it will vary according to the production of every year;

(b) what is the basic year and how has the total production varied since that year; and

(c) what is the scheme of the utilisation of the amount of cess collected for helping the handloom and khadi industry?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). The orders of Government restrict mill production of *dhotis* to 60 per cent. of the average monthly production during the period April 1951—March 1952. They do not apply to *sarees*. A statement is laid on the Table of the House. [See Appendix I, annexure No. 2]

(c) Schemes are at present being worked out by the All India Handloom Board and the All India Khadi and Village Industries Board which have been recently set up.

#### HANDLOOM PRODUCTS

**\*11. Pandit Munishwar Datt Upadhyay:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Handloom Board has evolved any plan to reduce the price of handloom products and assure the supply of yarn at reasonable rates; and

(b) what is the arrangement for adequate supply of suitable machinery and implements for the handloom industry?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). The Board has started functioning only very recently and the points raised in this question and other problems of the industry will be considered by the Board in due course.

#### RAID BY GOONDAS FROM FRENCH INDIA

**\*17. Shri Venkataraman:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that on the 7th January, 1953, there was a raid by *goondas* from French India into Indian Union territory near Villupuram in Madras State;

(b) what acts of vandalism did these men commit; and

(c) how and when they were driven back?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) to (c). Government's information is that there was a minor incident at Pallianallianaur on 7th January. A boy from the French territory is reported to have been slapped by someone at this place. Subsequently some 40 to 50 supporters of the boy came over to the refugee camp in Indian territory to demand an apology. It does not appear that these persons committed any act of vandalism.

#### IMPORT OF INDIAN NEWSPAPERS INTO PAKISTAN

**\*18. Shri A. N. Vidyalkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Pakistan Government has virtually banned the free entry into Pakistan of all Indian Newspapers by removing their import from the O. G. L.;

(b) whether it is a fact that some organisations and the newspapers have demanded that the Government of India should take up this matter with Pakistan; and

(c) what steps Government have already taken or propose to take in this matter?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) After the cancellation of O.G.L. XIV by Pakistan on the 22nd November 1952, the import of newspapers was allowed to be made without licences for some time. At present it is allowed under licences.

(b) No, Sir.

(c) Does not arise.